

**Address by Minister of State for law  
at All India Law Officers Association**

**1708. SHRI MAHENDRA SINGH :** Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Union Minister of State for Law and Justice addressing All India Law Officers Association on 23rd February, 1985 stressed the need to strengthen the law departments in the public sector undertakings by according appropriate status to law officers to curb avoidable litigation;

(b) if so, what specific improvements were suggested by the Association to strengthen the law departments in public sector units ; and

(c) the steps taken or proposed to be taken by Government in that direction ?

**THE MINISTER OF STATE IN THE  
MINISTRY OF LAW AND JUSTICE.**  
(SHRI H.R. BHARDWAJ) : (a) No, Sir.

What was said was that the Legal Departments of Public Sector Undertakings were not under the Ministry of Law and Justice and the question of establishing a Bureau of Legal Service for such undertakings, which could function under the Ministry of Law and Justice, could be examined in consultation with the other Ministries concerned.

(b) and (c). Do not arise.

**Production of Alcohol**

**1709. SHRI BALASAHEB VIKHE PATIL :** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the State-wise production of alcohol during 1983-84 and 1984-85, State-wise ;

(b) the quantity produced in sugar factories, State-wise;

(c) the targets for production for 1985-86 ; and

(d) the consumption of alcohol during the last three years, year-wise and State-wise details thereof ?

**THE MINISTER OF CHEMICALS AND  
FERTILIZERS AND INDUSTRY AND  
COMPANY AFFAIRS (SHRI VEERENDRA PATIL) :** (a) The State-wise production of alcohol during alcohol year 1983-84 (December, 1983-November, 1984) and estimated production for the alcohol year 1984-85 (December 1984-November, 1985) is given in Statement-I attached.

(b) Separate figures of production of alcohol in the distilleries, attached with sugar factories are not available.

(c) No such targets have so far been fixed.

(d) the details of total consumption of alcohol during last three alcohol years are given in statement II attached.

**Statement-I**

*Production of Alcohol During Alcohol year 1983-84 (December, 1983-Nov. 1984) and Estimated Production of Alcohol during Alcohol Year 1984-85 (December 1984 November 1985).*

S. No.	Name of the State	(Quantity in lakh litres)	
		Actual production 1983-84	Estimated production 1984-85
1. Andhra Pradesh		521.22	305.50
2. Assam		8.56	9.00
3. Gujarat		209.46	240.00
4. Himachal Pradesh		2.87	3.00
5. Haryana		111.96	186.75
6. Karnataka		368.36	561.00
7. Kerala		58.64	11.57
8. Madhya Pradesh		131.72	150.00